CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

Contempt Petition No. 73/2016 in

Original Application No. 00090 of 2016

This the 07th day of January, 2020

Hon'ble Ms. Jasmine Ahmed, Member - J Hon'ble Mr. Devendra Chaudhry, Member - A

Smt. Shakuntala, aged about 62 years, w/o Late Dhanpat, R/o 104 Manas Vikar Shakti Nagar, Indira Lucknow – 226016.

..... Applicant

By Advocate: Sri Dharmendra Awasthi

VERSUS

- 1. Sri Y.P Rai, Chief Post Master General, U.P. Circle, Lucknow.
- 2. Sri Mohd. Shahnawaz Akhtar, Sr. Superintendent of Posts Offices, Lucknow Division, Lucknow.

..... Respondents

By Advocate: Sri Alok Shukla for Sri Alok Trivedi

ORDER (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Dharmendra Awasthi present for the applicant. Sri Alok Trivedi is for the respondent.

2. Learned counsel for the applicant fairly states that the order of this Tribunal has been fully complied with. Accordingly, the contempt petition is closed and notice stands discharged.

(Devendra Chaudhry) Member (A) (Jasmine Ahmed) Member (J)

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